

inhuman living conditions in the Burdwan Refugee Camps;

(b) if so, the reasons thereof; and

(c) what measures Government propose to take to uplift the living condition in those camps?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR RAKHT): (a) and (b). The Burdwan Transit Camps had been opened by the Government of West Bengal to provide temporary shelter to deserters from Dandakaranya and places outside it during April-May, 1978. They have been closed down since August, 1978.

(c) Does not arise.

Crisis in Sugar Industry in U.P.

1044. SHRI CHITTA BASU: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether it is a fact that sugar industry in U.P. is passing through a crisis;

(b) if so, the nature of the crisis; and

(c) steps taken to rid the industry of the crisis?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) to (c). Due to a record production of sugar of 65 lakh tonnes and record off take of sugarcane by the industry of 68 million tonnes during the last season, there was a surplus of sugar available in the country which led to Government's decision to decontrol sugar from 16th August, 1978. Subsequently, Government has received representations from all parts of sugar industry, including from the State of U.P., that the decision of Government to lift all controls regarding prices and distribution of sugar has affected their

average realisation. Hence a package of measures including reintroduction of the monthly releases mechanism has been suggested by them for adoption by the Government. These suggestions have been examined in detail and the Government is of the view that since only three months have passed since decontrol, it would be premature to try to introduce modifications in the sugar policy. However, the situation is being watched and appropriate measures will be taken by the Government if found necessary.

Agencies for Adult Education Programme

1045. SHRI R. V. SWAMINATHAN:

SHRI A. R. BADRI-

NARAYAN:

SHRI RAJ NARAIN:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether Union Ministry has so far approved 150 agencies for granting financial assistance to implement the National Adult Education programme;

(b) if so, how many agencies participated in the National Campaign which was launched on 2nd October, 1978;

(c) what is the total cost worked out per learner; and

(d) in how many States and Union Territories the Adult Education Programme has been started?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) and (b). 157 voluntary agencies were approved for financial assistance by 2nd October, 1978. The number has since gone up to 177 as on 15-11-78. This number will further increase in future months.

(c) The effective cost per learner works out to Rs. 80.00.

(d) According to information received, in all States and Union Territories the Adult Education Programme has been started.

Prices of Gur

1046. SHRI RAGHBIR SINGH VIRK: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether the prices of Gur has gone down during the last one year;

(b) if so, the reasons thereof; and

(c) whether Government propose to export Gur in view of the highest production of Gur in the coming season and if not, the steps taken or proposed to be taken to keep the prices of gur to the level of 1975 and 1976?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) Yes, Sir. The wholesale prices of gur have generally ruled lower during the last one year.

(b) The decline in gur prices is attributable mainly to easier availability of sugar and larger arrival of gur into the markets due to higher production.

(c) Even though there was originally a ban on the export of gur, this has been revoked from the last season in view of the large availability of gur. Hence there is no obstacle to the export of gur during the coming season also.

National Sports Policy

1047. SHRI K. MALLANNA: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether Government of India have formulated any national sports policy in view of the general utility of sports in nation building and the uneven performance of Indian sportsmen in the international field; and

(b) if so, the details regarding the policy of Government?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRI DHANNA SINGH GULSHAN): (a) and (b). The question of formulation of National Sports Policy is under consideration of the Government in consultation with the All India Council of Sports.

दिल्ली की अनधिकृत कालोनियों में मूल सुविधाओं की व्यवस्था

1048. श्री गंगा शक्त सिंह : क्या निर्माण और प्रावास तथा पूति और पुनर्वास मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने दिल्ली की अनधिकृत कालोनियों में सफाई और बिजली की सप्लाई तथा पीने के पानी की व्यवस्था करने के लिए कोई कार्यक्रम तैयार किया है;

(ख) यदि हां, तो सरकार ने इस सम्बन्ध में कितनी प्रगति की है और सरकार का पूरी दिल्ली में यह सुविधा कब तक देने का विचार है; और

(ग) क्या सरकार ने बाढ़ से हुई क्षति का कार्य पूरा कर लिया है; यदि हां, तो तत्सम्बन्धी व्यौरा क्या है और यदि नहीं, तो उसके क्या कारण हैं ?

निर्माण और प्रावास तथा पूति और पुनर्वास 'त (श्री सिकन्दर बल्ल): (क) से (ग). सूचना एकत्र की जा रही है तथा सभा पटल पर रख दी जाएगी ।

Sites and Services Scheme in the States

1049. SHRI RAGVALU MOHAN-ARANGAM: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) the extent of implementation of the sites and services schemes in the various States;

(b) the plans and programmes for the scheme and the investment envisaged during next five years; and

(c) the quantum of assistance offered by World Bank and the extent to